(ii)   NFL has undertaken a project through Indian Agriculture Research institute (IARI), New Delhi on Agronomic evaluation of Nitrification inhibitors and coated urea materials for improving yield and nitrogen use efficiency of Rice and Sugarcane. The project will study the effect of different nitrification inhibitors and slow release of urea products developed by IARI on productivity and nitrogen use efficiency of rice and sugarcane.

(iii)   RCF has introduced product like Boronated Suphala (15:15:15:02) in market by adding Boron while manufacturing Suphala (15:15:15) which is a standard product of RCF. RCF is also making Neem coated Urea in line with the GoI policy. For the Neem coated urea and Boronated Suphala RCF is receiving support from GoI in the form of additional subsidy under Nutrient Based Subsidy (NBS) Scheme. Government has approved funds to the tune of ₹ 82.0 Lakh for a project for Nanotechnology based complex chemical fertilizer N:P:K, 15:15:15.

Aadhaar card issued to transgender people

1492. SHRI VIVEK GUPTA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)   whether a person can choose to register a gender as neither male nor female while getting Aadhaar card;

(b)   if so, State -wise details of number of such Aadhaar card holders, including district-wise details for West Bengal and if not, the reasons therefore;

(c)   the State-wise details of number of bank accounts linked with such above mentioned Aadhaar card holders, including district-wise details for West Bengal; and

(d)   the State-wise list of beneficiaries with such above mentioned Aadhaar card holders receiving Direct Benefit Transfer (DBT) under various Central Government Schemes including district-wise details for West Bengal?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) During enrolment for Aadhaar, an individual has three options for gender: i) Male ii) Female iii) Transgender. The individual can choose any of these options.

(b)   The State/UT wise details of Aadhaar generated in respect of transgenders as on 26.04.2016 are given in Statement-I (*See* below). District wise details in respect of West Bengal are given in Statement-II (*See* below).

(c) and (d) UIDAI only issues Aadhaar to the residents of India. It is up to the departments/organisations administering various services to leverage Aadhaar for delivery of these services, benefits or subsidies to the people. Such details are not maintained nor are the number of beneficiaries of such services monitored by UIDAI.

Statement-I

State/U.T. wise details of Aadhaar generated in respect of transgenders

State Name	Transgender count as on 26.04.16
1	2
Jammu and Kashmir	30
Himachal Pradesh	215
Punjab	903
Chandigarh	45
Uttarakhand	143
Haryana	423
Delhi	1,430
Rajasthan	1,048
Uttar Pradesh	3,040
Bihar	803
Sikkim	23
Arunachal Pradesh	3
Nagaland	81
Manipur	181
Mizoram	2
Tripura	294
Assam	4
West Bengal	4,930
Jharkhand	962
Odisha	2,608
Chhattisgarh	268

1	2
Madhya Pradesh	1,859
Gujarat	957
Daman and Diu	8
Dadra and Nagar Haveli	16
Maharashtra	3,622
Andhra Pradesh	7,681
Karnataka	2,635
Goa	132
Kerala	2,722
Tamil Nadu	3,572
Puducherry	112
Andaman and Nicobar Islands	6
Telangana	275
GRAND TOTAL	41,033

Statement-II

District-wise details of Aadhaar generated in respect of transgenders in West Bengal

State Name	District name	Total
West Bengal	Bankura	126
West Bengal	Barddhaman	782
West Bengal	Birbhum	305
West Bengal	Dakshin Dinajpur	164
West Bengal	Darjeeling	66
West Bengal	East Midnapore	185
West Bengal	Hooghly	234
West Bengal	Howrah	292
West Bengal	Jalpaiguri	137
West Bengal	Cooch Behar	270

State Name	District name	Total
West Bengal	Kolkata	233
West Bengal	Malda	213
West Bengal	Medinipur	2
West Bengal	Murshidabad	226
West Bengal	Nadia	199
West Bengal	North 24 Parganas	626
West Bengal	Paschim Medinipur	317
West Bengal	Purulia	93
West Bengal	South DumDum(M)	1
West Bengal	South Twenty Four Parganas	368
West Bengal	Uttar Dinajpur	91
	GRAND TOTAL	4,930

Alternative network in place of NOFN

1493. DR. PRABHAKAR KORE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)   whether it is a fact that Government proposes an alternative Wi-Fi-based network with high speed internet in place of National Optical Fibre Network (NOFN) to implement the Government rural broadband project;

(b)   the reasons for replacing the NOFN; and

(c)   the target and the time-frame for implementing the alternative Wi-Fi-based network to connect village panchayats in the country, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) No such proposal is under consideration.

(b) and (c) Do not arise in view of (a) above.

Gram Panchayats covered under NOFN

1494. SHRI AAYANUR MANJUNATHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a)   the present status of implementation of National Optical Fibre Network